by which it will be implemented;

(d) whether Union Government have selected some areas in almost every State for the purpose of allocating funds to the small scale sector and agro-based industries; and

(e) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The Government is finalising the approach papers of the Eighth Five Year Plan. In this approach paper, a new development strategy will be spelt out.

(b) Yes, Sir. It has already been decided that during the Eight Five Year Plan, priority will be given for rural development and incentives will be given for industrialisation of backward areas.

(c) The scheme will be implemented during the Eight Five Year Plan. There are 422 District Industries Centres already functioning in the entire country except the metropolitan cities where other facilities are available. Government is providing various concessions and facilities to set up small scale & agro based industries in these districts.

(d) and (e). Question does not arise.

Power Station At Kawas and Kakarapar Atomic Power Station

6371. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of EN-ERGY be pleased to state:

(a) whether the allocation of power to Gujarat from gas based power project at Kawas and Kakarpar Atomic Power Station will be made when they come into operation;

(b) if so, the time by which these projects will be completed; and (c) to what extent the power allocation from these projects will be made to Gujarat?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) The Kakrapar atomic power station and the Kawas gas based power project are expected to be completed by December, 1991 and July, 1993 respectively.

(c) The allocation of power from these projects will be made to Gujarat in accordance with the Central formula for the allocation of power from Central sector power projects.

[Translation]

Supply of Coal to Power Plants in Madhya Pradesh

6372. SHRI PYARELAL KHANDEL-WAL: Will the Minister of ENERGY be pleased to state:

(a) whether besides N.T.P.C. power plants of various States are being supplied coal from Singrauli collieries;

(b) whether some power plants in Madhya Pradesh are proposed to be linked to Singrauli collieries for coal supplies;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). Coal linkage to the Vindhyachal Stage-II project (2x500 MW) of the National Thermal Power Corporation and the Birshinghpur extension project (2x500 MW) of the Madhya Pradesh Electricity Board, located in Madhya Pradesh, has been accorded from the Singrauli coalfields.

(d) Does not arise

[English]

Proposal from INDOCOL

6373. SHRI ANADI CHARAN DAS: Will the Minister of ENERGY be pleased to state.

(a) whether it is a fact that the Industrial Development Corporation of Orissa Limited have preferred any representation to the Department of Coal in connection with the proposal for Metallurgical Coke Manufacturing Unit/Crude Tar at Jhakhpura in Orissa; and

(b) if so, the Government's reaction thereto and the likely time by which it is likely to be finalised

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) Yes, Sir

(b) The representation of M/s Industrial Development Corporation of Orissa Limited is under consideration of the Government in consultation with M/s Bharat Coking Coal Limited and Coal Controller's organisation The issue is whether BCCL and other hard coke producers have the capacity to meet the hard coke requirement of Unit in Orissa both in terms of quantity and quality The representation of M/s IDCOL will be finalised in due course on receipt of report from the BCCL and Coal Controller

Re-Naming of Domestic Airports

6374. SHRI VIDYADHAR GOKHALE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have decided to rename the domestic airports in the country; and

(b) if so, the State-wise list of domestic airports renamed or proposed to be renamed?

THE MINISTER OF ENERGY AND MINISTEROF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise

SC/ST Employees in IAAI

6375. SHRI RAMJI LAL SUMAN: Will the Minister of CIVIL AVIATION be pleased to state

(a) the total number of employees in the International Airport Authority of India as on 1 January, 1990, Group-wise and percentage of SC/ST among them, separately;

(b) the shortfall in each group of posts;

(c) the number of posts deserved and lapsed during the last three years;

(d) the efforts made to achieve the required percentage of quota reserved for SC/ST before deserving the posts; and

(e) the total number of vacant posts in each category post-wise?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Total No. of employees and percentage of SC/ST as on 1.1.90